

vision exists for 14. It is difficult to say when these works would be completed as the completion depends upon the availability of funds from year to year.

Demand of Cereals by West Bengal

*404 SHRI TUNA ORAON: Will the Minister of AGRICULTURE be pleased to state:

(a) the demand of cereals made by West Bengal during the last six months, month-wise, in comparison to other States;

(b) whether West Bengal urged upon the Centre for more wheat quota; and

(c) if so, the actual demand and action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) (a) A statement showing the month-wise demand of foodgrains from the Central stocks by the Government of West Bengal and other States/Union Territories during February to July, 1974 is laid on the Table of the House. [Placed in Library. See No. LT-8218/74]. Though no specific demands for foodgrains were received from the Government of West Bengal for May and June 1974, they indicated their minimum requirements as 50,000 tonnes of rice and 90,000 tonnes of wheat per month.

(b) and (c). Keeping in view the overall availability of wheat in the central pool, the needs of other deficit States and the movement of levy free wheat from Punjab/Haryana to West Bengal on trade account and considering the fact that the roller flour mills are to meet their requirements from the open market, West Bengal Government was allotted 65,000 tonnes of Wheat for July 1974. The State Government represented that they may be allotted 90,000 tonnes

of wheat per month till November, 1974. Though it has not been possible to enhance the allotment for July, the State Government have been allowed as a special case, to draw 23,000 tonnes of wheat during each of the months of August and September, 1974 against the backlog of earlier months' quota.

ग्लोब मोर्टस, दिल्ली

2684. श्री चन्द्र शेखर सिंह : क्या

निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्लोब मोर्टस, दिल्ली ने अबैध रूप से अपना कार्यालय जो-14, साउथ एक्सटेंशन में खोला हुआ है जो कि एक रिहायशी क्षेत्र है ;

(ख) यदि हां, तो क्या वे दिल्ली विकास प्राधिकरण ने उप-नियमों के विरुद्ध यह कार्यालय दिल्ली विकास प्राधिकरण के कुछ अधिकारियों की मिली भगत से चला रहे हैं ;

(ग) क्या सरकार ने एक प्रश्न के उत्तर में इस सभा में कहा था कि इस कार्यालय को भीघ्न ही यहां से हटा दिया जायेगा ; और

(घ) यदि हां, तो इस कार्यालय को अब तक न हटाने के क्या कारण हैं और ग्लोब मोर्टस तथा दिल्ली विकास प्राधिकरण के अधिकारियों के विरुद्ध क्या कार्यवाही की जा रही है जिनकी मिली भगत से, इस बारे में सरकार के आश्वासन के बावजूद पिछले एक वर्ष से यह कार्यालय यहां पर चल रहा है ।

संसदीय कार्य विभाग तथा निर्माण और आवास मंत्रालय में राज्य मंत्री श्री ओम मेहता : (क) जी हा ।

(ख) जो-14, साउथ एक्सटेंशन के आवासीय पारिसर का उपयोग, दिल्ली विकास